

[Secretary]

rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance (No. 3) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 12th December, 1956, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SEVENTH REPORT

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to present the Sixty-seventh Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

THIRTY-EIGHTH REPORT

श्री ब० गो० मेहता (गोहिलवाड) : अध्यक्ष महोदय, मैं सामुदायिक विकास मंत्रालय (सामुदायिक परियोजना प्रशासन) के बारे में प्राक्कलन समिति (एस्टिमेट्स कमेटी) की अड़तीसवीं रिपोर्ट भाग १ पेश करता हूँ।

LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in its Nineteenth Report has recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:

- (1) Rt. Rev. John Richardson.
- (2) Shri Kotha Raghuramajah.
- (3) Shri M. Hifzur Rahman.
- (4) Sardar Baldev Singh.

- (5) Shri Chandikeshwar Sharan Singh Ju Deo.
- (6) Dr. Edward Paul Mathuram.
- (7) Shri A. K. Basu.
- (8) Shri K. Janardhan Reddy.

I take it that the House agrees with the recommendations of the Committee.

Shri K. K. Basu (Diamond Harbour): May I know the reason for the absence of Rev. Richardson? He is a nominated Member. I think this House should advise the President on this. For ninety per cent of the days, he is absent. I feel the House should advise the President not to nominate him to the next Parliament.

Shri Tulsidas (Mehsane West): I remember he attended the last session. He comes from Nicobar and it is very difficult for him to go over here.

Mr. Speaker: The reports are first laid on the Table. The hon. Members should get copies of the report and look for themselves. If any further explanation is necessary, they may put their questions.

The hon. Member has requested leave of absence for the entire period of the Fourteenth Session. He is unavoidably engaged in the community project work in Nicobar. The total period of absence from 14th November to the 22nd December 1956 amounts to 39 days. The Committee on Absence of Members are of the opinion that the hon. Member be granted leave of absence for this period.

Shri Altekar (North Satara): Mr. Speaker, he has written a long letter requesting that leave be granted to him as he is engaged in the community project work. A wooden bridge which was constructed in 1952 was washed away and that bridge was again constructed in 1954. That too was recently washed away. Now it has been decided that a pucca bridge should be constructed. Cement